

F.No.36(15)/2015-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
12th March, 2015

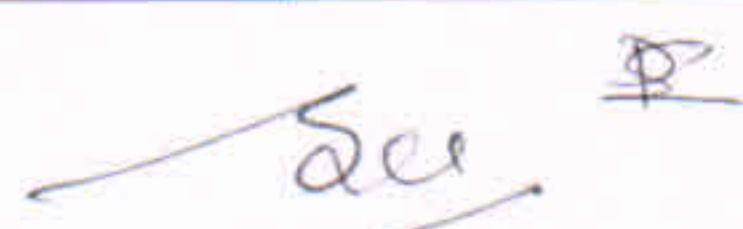
ORDER

In supersession of all earlier orders relating to engagement of Senior Panel Counsel, Central Government Counsel and Junior Counsel in High Court of Madras at Chennai; Senior Panel Counsel and Central Government Counsel in High Court of Madras, Madurai Bench and Senior Central Government Standing Counsel, Senior Panel Counsel and Additional Central Government Standing Counsel in Central Administrative Tribunal, Chennai Bench, the President is pleased to engage the following Advocates for conducting the Central Government litigation before the High Court of Madras at Chennai and its Benches at Madurai and Central Administrative Tribunal, Chennai Bench, with immediate effect for a period of **three years** or until further orders, whichever is earlier:-

HIGH COURT OF MADRAS AT CHENNAI

SENIOR PANEL COUNSEL

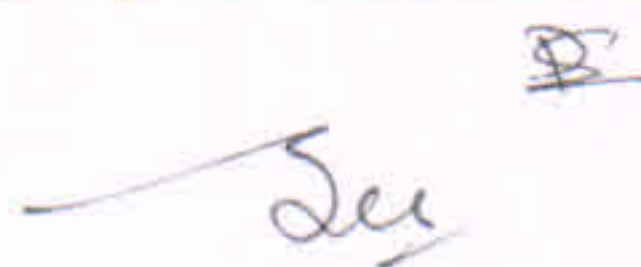
S.No.	Advocate Name	Mobile Number	Enrolment No./Date
1.	T.V. Krishnamachari	9445566601	TN 184/1975 18.08.1985
2.	K.T. Raghavan	9443264241	TN 1127/1994 26.10.1994
3.	J.Madanagopal Rao	9884049448	1970
4.	R. Soundararjan	9444896878	TN 1255/1993 10.11.1993
5.	M. Arvind Kumar	9840081777	TN 408/1996 27.03.1996
6.	Venkataswamy Babu	9444907439	TN 70/1993 24.02.1993
7.	Ramesh Kumar Chopra	9381024084	TN 34/1981 07.01.1981
8.	B. Rabu Manohar	9318862375	TN 471/1987 21.01.1987
9.	V. Balasubramaniam	9444927670	TN 471/1977 31.08.1977
10.	K. Gunasekar	9382165228	TN 409/1983
11.	N. Rajan	9382736196	TN/462/1975



12.	A. Kumaraguru	9840018747	TN/ 763/1994 13.09.1991
13.	V.T. Balaji	9444220394	TN 243/1991 02.03.1991
14.	S. Namo Narayanan	9444365320	TN 2073/2001 14.12.2001
15.	S. Rathnasabapathy	9444130412	TN 120/1972 02.08.1972
16.	V. Venkatesan	9841026610	TN 57/1998
17.	V.P. Sengottuvel	9884466566	12.11.1986

CENTRAL GOVERNMENT COUNSEL

S.No.	Advocate Name & Adress	Mobile Number	Enrl No/Date
1.	L. Murugan	9003222892	TN 156/2002 30.01.2002
2.	D. Chandar	9840696868	TN 2600/2005 28.12.2005
3.	B. Ramarathinam	9840315537	TN 1071/2003 13.08.2003
4.	S. Meena Kumari	9444063771	12.11.2001
5.	T.I. Ramathan	9282130137	TN 33/92 08.01.1992
6.	S. Pavesh Kannan	9444630003	TN 258/2003 05.03.2003
7.	N.K. Nithila Vani	9444152132	TN 345/2001 28.02.2001
8.	P. Ayyaswamy	9382141357	TN 310/1990 11.04.1990
9.	N. Sivabharathi	9941243549	TN 968/1999 30.06.1999
10.	K.S. Jeyaganeshan	9444019757	TN 1558/1999 08/09/1999
11.	R. Veludas	9884051384	TN 1143/1992 14.10.1992
12.	J. Nandagopal	9003013158	TN 1182/2004 20.09.1999
13.	T.L. Thirumamaisamy	9444907439	TN 2267/2000 20.12.2000
14.	S. Makesh	9884084264	TN 1548/2002 24.10.2002



15.	K. Ramanamoorthy	9003180848	TN 174/2001 14.02.2001
16.	Su. Chidambaram	9962310155	TN 1074/04 29.07.04
17.	D. Ramesh Kumar	9444126414	TN 188/2004 12.03.2004
18.	K. Srinivasa Murthy	9444213222	TN 1118/1997 30.09.1997
19.	D.Simon	9840188227	TN 956/1988 23.12.1988
20.	G. Baskaran	9543335024	TN 2425/2006 29.11.2003
21.	A.Veeramani	7200487146	TN 319/1995 13.06.1995
22.	C.P. Sasikumar	9841052432	TN1473/1994 14.12.1994
23.	D. Sanjayswamy	9962051008	TN 1049/2001 15.07.2001
24.	G. Venkatesan	904737373522	TN 2537/2006 29.11.2006
25.	A.Murugan	9840201491	TN 151/1980 20.02.1980
26.	R. Selvaraju	9444463473	TN 39/1986 29.01.1986
27.	K. Raju	9444017885	TN 912/1987 09.02.1987
28.	M. Sunder	9840523134	TN 563/1990
29.	K. Manowjkumar	9444068019	TN 620/96 01.04.1996
30.	S. Arockiam	9444068019	TN 2008/2004 24.11.2004
31.	S. Janarthanan	9444081947	TN 618/2002 12.06.2002
32.	G. Santhosh Kumar	9840292972	TN 1749/2000 27.09.2000
33.	N. Vijaya Baskar	9566066034	TN 568/2003 19.03.2003
34.	Christopher Kishore Vincent	9841516171	TN 1573/2004 29.09.2004
35.	D. Selvaraju	9444021879	TN 554/1986 24.09.1986
36.	Sunita Kumari	9841276080	TN 1535/1997 05.12.1997

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37.	G. Hema	9841911685 9841511685	TN 2246/2003
MADRAS HIGH COURT MADURAI BENCH SENIOR PANEL COUNSEL			
S.No	Name	Mobile Number	Bar Enrl.No. &date
1	L.Victoria Gowri	94433 75586	TN 933/95 27.9.95
2	S.Pillai Monicantan	9443737381	TN 767/2000 14.6.2000
3	D. Saravanan	94432 26161	TN 468/1998 16.4.1998
4	K. Sundaram	94431 43837	TN 1030/95 11.10.1995
5	T. Jeyachandran	94431 37185	TN 61/1974 30.01.1974
6	R.Nandakumar	94439 18899	TN 956/95 11.10.1995
7	P. Paulpandi	94437 04381	TN 1243/96 04.11.1996
8	S. Srimathy	94432 25864	TN 978/1989, 25.10.1989
9	R.Vijayarajan	94437 73737	TN 377/2000 7.4.2000
10	R. Murugappan	944241853	TN 392/98. 01.04.98
11	R.Arjunarajan	94430 78214	TN 1187/96 28.10.96
12	N. Ravichandran	9842979560	TN 1625/1999 22.09.1999
13	A.Ganesan	94874 40311	TN 614/77 02.11.1977
14	N.Shanmuga Selvam	94433 66173	TN 872/1998 23.09.1998
15	P.Dharmaraj	98430 93232	TN 42/1974 23.01.1974

[Signature]

CENTRAL GOVERNMENT COUNSEL

1.	K. Ashok Ram	9443833146	TN 1266/1991 11/12/1991
2.	S. Jayasingh	98944445777	TN 1362/1993 24.11.1993
3.	S. Bhghavan	9789255959	TN 1443/96
4.	A. Kannan	9443279215	TN 691/98 16.07.1998
5.	G. Rajaram	9443723846	TN 1849/99 13.10.1999
6.	O. Ayyar	9443140594	TN 1102/91 13.11.1991
7.	P. Sundara Vadivel	9843174583	TN 69/2001 24.01.01
8.	T. Subramonia Swamy	9486550850	TN 1913/2003 12.11.2003
9.	M.E. Appan	9443791617	TN 228/1984 15.02.1984
10.	M. Gopalakrishnan	9442075627	TN 1047/2005 27.07.05
11.	C. Nandagopal	9944361351	TN 811/2003 28.04.2006
12.	T. Veludass	9443579575	TN 765/1992 30.09.1992
13.	Sri Kumarn Nair	9443416602	TN 602/77
14.	B. Madhavan Nair	9443204747	TN 573/94 10.08.1994
15.	K.R. Laxman	9894032223	TN 2121/2001 14.12.2001
16.	S. Muthukumar	9788698746	TN 1566/2004 29.09.2004
17.	B. Murugan	9842187782	TN 1570/92 11.05.1992
18.	P. Subbaiah	9443808358	TN 1306/98 08.10.1998
19.	T. Balaji Krishnaswamy	9994429488	TN 350/2006 29.03.06
20.	K. Kuttalanathan	9865010942	TN 1645/2003 22.10.03




21.	S. Balakrishnan	9443452457	TN 1243/1998 25.11.1998
22.	P. Pandi	9865070750	TN 1549/2005 23.11.2005
23.	J. Jeyakumaran	9994315589	TN 271/2002 13.02.2002
24.	M. Kasimayan	9788170889	TN 1371/2002 10.10.2002
25.	P. Thenmozhi	9842486086	TN 826/1998 24.08.1998
26.	P.P. Illayarasu	9942669709	TN 2731/2007 14.11.2007
27.	S. Saravanan	9842155207	MS 770/2002
28.	S. Rajendran	9443721159	1051/1983

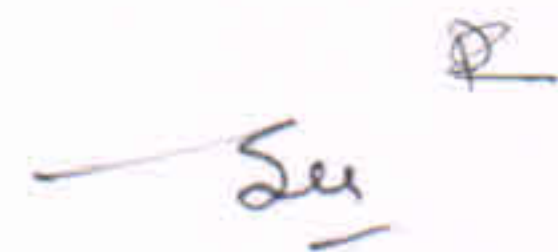
CENTRAL ADMINISTRATIVE TRIBUNAL, CHENNAI BENCH

SENIOR CENTRAL GOVERNMENT STANDING COUNSEL

SI No.	NAME	ENROLMENT NO.	PHONE NO.
1	K Rajendran	TN 781/1980	9965976000

SENIOR PANEL COUNSEL

SI No.	NAME	ENROLMENT NO.	PHONE NO.
1	S Navneethakrishna	TN 420/1975	9444025622
2	V. Chandrasekharan	TN 937/1993	9244505622

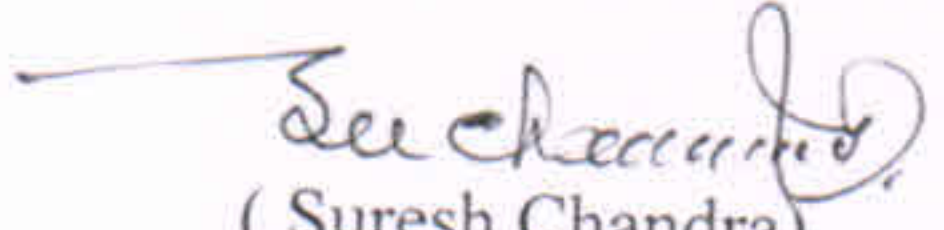


ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL

Sl No.	NAME	ENROLMENT NO.	PHONE NO.
1	C. Kulanthaivel	TN 1501/1999	9444325027
2	Shakila Anand	TN 2093/2000	9444962000
3	K. Yogeeswaran	TN1375/2005	9841384963
4	G. Krishnamurthy	TN 838/1981	944444924
5	M. Kishore Kumar	TN 1589/2001	9840899333
6	K. Ramasamy	TN 632/1986	9444085399
7	S. Padmanabhan	TN 2771992	9884121203
8	S. Nagarajan	TN 267/1990	9444206539
9	G. Damodaran	TN 716/1989	9444406737
10	S. A. Shanmugam	TN 158/1980	9443241090
11	J. Vasu	TN 2743/2006	9944034196

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.25(3)/99-Judl. dated 24th September, 1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.


(Suresh Chandra)
Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.



Copy to:

1. The Incharge, Branch Sectt, Ministry of Law & Justice, Department of Legal Affairs, Chennai.
2. Shri Su. Srinivasan, Assistant Solicitor General, 19/10, Pattammal Street, Raja Annamalai Puram, Chennai-600028 (M)-09444089457
3. Shri G.R. Swaminathan, Assistant Solicitor General, A-12-A, Pandian Street, Alagappannagar, Mudrai-625003
4. The Registrar, High Court of Madras, Chennai.
5. The Registrar, Central Administrative Tribunal, Chennai.
6. The Accountant General, Tamil Nadu, Chennai.
7. All the former Senior Panel Counsel and Central Government Counsel for High Court of Madras at Chennai and Madurai Bench and Senior Central Government Standing Counsel, Senior Panel Counsel and Central Government Counsel is requested to handover all the pending cases to newly engaged Counsels.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
10. Senior Panel Counsels of High Courts and Senior Central Govt. Standing Counsel and Senior Panel Counsels, CAT, Chennai are requested to provide the Bank Details and PAN to the Cash Section through FAX No.23387752 or e-mail **ddo-la@nic.in.**
11. Hindi Unit for Hindi version of this order.
12. Guard File/Judicial Section with 10 spare copies.


(B.S. Sharma)
Superintendent (L)